## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 754 OF 2017 IN APPEAL NO. 292 OF 2017

Dated: 10<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Hindalco Industries Limited ... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Mr. Amit Kapur Mr. Vishal Anand Mr. Akshat Jain

Ms. Aparajita Upadhyay for R-2

## <u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the application for further hearing on 11.10.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson